

(b) the number of passenger guides working on Northern Railway; and

(c) the number of passenger guides reverted in 1959-60 due to abolition of posts?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Flood Control Programme in Orissa

1039. Shri Chintamani Panigrahi: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 810 on the 7th March, 1960 and state:

(a) the names of schemes forwarded by the Orissa Government under the flood control programme for 1960-61 for approval;

(b) whether these schemes have been approved;

(c) if so, what amount has been sanctioned for these schemes; and

(d) whether the State Government have intimated by now the schemes which are meant for surface drainage improvement?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a). The Government of Orissa have reported that they intend taking up in 1960-61, the schemes shown in the statement laid on the Table. [See Appendix II, annexure No. 55].

(b). These have not yet been approved as details of the schemes are still awaited from the State Government.

(c). Does not arise.

(d). Of the schemes proposed to be taken up in 1960-61, there is only one drainage scheme, namely, "Construction of 3'-0" diameter R.C. Hume pipe sluice at 37th mile of Bhargavi left, at Kapileswarpur Pratap-Sasan.

Regional and State Water Sewage Boards

1040. { Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Sardar Iqbal Singh:
Shri Madhusudan Rao:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 121 on the 15th February, 1960 and state at what stage is the proposal of setting up of Regional and State Water Sewage Boards?

The Minister of Health (Shri Kar-markar): The Government of Andhra Pradesh have decided to set up an Advisory Water Supply Board. The Government of Maharashtra have constituted a Board of Health to advise Government on all general questions of Sanitary and Public Health policy. All Water Supply and Drainage Schemes of the local bodies for which the State Government pays grants or loans are referred to that Board. While the Governments of Mysore and Orissa are not in a position to set up such Boards, the Governments of Assam and Madhya Pradesh have decided not to do so for the present. The Government of the Punjab do not propose to set up a Board for the entire State but are examining a proposal for the constitution of a Board covering only Urban Local Bodies. The proposal for setting up of the Boards is still under consideration of the Governments of Bihar, Kerala, Madras, Uttar Pradesh and West Bengal. Replies from the Governments of Rajasthan, Gujarat and Jammu and Kashmir are still awaited.

Model Town Planning Legislation

1041. { Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Sardar Iqbal Singh:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 126 on the 15th February, 1960 and state the further progress made in the finalisation of Model Town Planning Legislation?